

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI


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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/58/ (IB)/2017
NAME OF THE PETITIONER(S) : KIRAN GLOBAL CHEMS LTD
NAME OF THE RESPONDENT(S) : J.MATADEE FREE TRADE ZONE PVT LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	SUSHITA UDAYANKAR	COUNSEL FOR RESPONDENT	
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ORDER

Counsel for petitioner called absent. Counsel for respondent absent. On two occasions this Bench had directed to send notice to the petitioner for appearance and submissions. The Registry is directed to send notice to the petitioner for his appearance and submissions on the next date of hearing. Put up on 16.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)